

**Appointments to Public Service Commissions**

\*1062. **Shri Harish Chandra Mathur:** Will the Minister of Home Affairs be pleased to state the procedure followed in selection and appointment of Members for Union Public Service Commission and State Public Service Commissions?

**The Minister of State in the Ministry of Home Affairs (Shri Hathi):** Selections for appointment of Members of Union Public Service Commission are made from amongst eminent persons having wide experience in different walks of public life, keeping in view the requirements of the proviso to Article 316(1) of the Constitution. Appointments are made by the President on the recommendations of the Home Minister and the Prime Minister.

Appointments of Members of the State Public Service Commissions do not fall within the purview of the Government of India. Under Article 316(1) of the Constitution these appointments are made by the Governor of the respective State.

**Research in National Laboratories**

\*1063. { **Shri Yashpal Singh:**  
          { **Shri Badrudduja:**

Will the Minister of Education be pleased to state:

(a) whether it is a fact that many Directors of National Laboratories are not engaged in research work; and

(b) if so, the action proposed to be taken to relieve them of routine office work so that they may devote themselves to research work?

**The Minister of Education (Shri M. C. Chagla):** (a) No, Sir.

(b) As Directors are in charge of all affairs in the Laboratories they have certain amount of administrative responsibilities. But in order to relieve them of all the routine in this

connection the laboratories are provided with administrative and accounts officers of the requisite status.

**Indian Institute of Technology, Bombay**

\*1064. **Shri Hari Vishnu Kamath:** Will the Minister of Education be pleased to state:

(a) whether it is a fact that laboratory instruments and equipment worth several lakhs of rupees have disappeared from the Indian Institute of Technology, Bombay;

(b) if so, the description of each item, together with the quantity and cost thereof, lost since 1st January, 1961 to date; and

(c) the steps, if any, taken to recover them and to prevent such losses in future?

**The Minister of Education (Shri M. C. Chagla):** (a) and (b). No, Sir. However, petty losses of the following indigenous article amounting to Rs. 2,363 only have taken place since inception:

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| (i) One Electric Wall clock costing            | Rs. 75    |
| (ii) One Copper strip costing                  | Rs. 68    |
| (iii) 45 ft. long cable costing                | Rs. 170   |
| (iv) One hand-drilling machine costing         | Rs. 50    |
| (v) One A.V.O. meter costing (since recovered) | Rs. 1,500 |
| (vi) One Megger costing                        | Rs. 500   |

(c) Investigation into the losses have been carried departmentally or through Police where necessary. In order to prevent such losses security measures have been tightened.

**Books on Fighters of Freedom Struggle**

\*1065. **Shri P. C. Borooah:** Will the Minister of Education be pleased to state:

(a) whether there is a proposal by some State Governments to publish